

ITEM NO.29

COURT NO.5 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2016, I.A. 3/2016 in
Petition(s) for Special Leave to Appeal (C) No(s). 29491/2012
STATE OF U.P.& ORS. Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA Respondent(s)
(for substitution and c/delay in filing substitution appln. and
office report)

Date : 02/01/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Petitioner(s) Mrs. Neelam Singh, Adv.
Mr. Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.
(HEMALATHA MOHAN)
SR.P.A. (TAPAN KR.CHAKRABORTY)
COURT MASTER